

## Annexure-7

Name of the corporate debtor: Bharati Defence and Infrastructure Limited; Date of commencement of liquidation: 14 January 2019; List of stakeholders as on: 30 November 2020

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	PRINCIPAL DIRECTOR (MATERIAL) INDIAN COAST GUARD ON BEHALF OF MOD	Others	Indian Coast Guard	13/02/2019	1,773,541,500	393,503,600	Other Stakeholders	-	-	-	56.97%	-	330,600,000	1,380,037,900	-	
2	INTEGRATED HEADQUARTERS MINISTRY OF DEFENCE (NAVY)	Others	Indian Navy	13/02/2019	2,582,932,798	297,188,963	Other Stakeholders	-	-	-	43.03%	-	164,396,909	2,285,743,835	-	
					<b>4,356,474,298</b>	<b>690,692,563</b>								<b>3,665,781,735</b>		